

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/2914/2025 ARBP/4/2025	M/S D.K. DASH AND SONS,KHURDA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// (//
2	D-ARBP/1725/2025 ARBP/5/2025	M/S RADHAKRISHNA ENTERPRISES, BBSR VS M/S. EXIMUS MANAGEMENT PVT. LTD., MAHARASHTRA	BIBEKANANDA BHUYAN VS	// (//
3	D-BLAPL/2318/2025 BLAPL/835/2025	KALU @ SATYANARAYAN BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/000030/2023
4	D-BLAPL/2330/2025 BLAPL/836/2025	BASIR ANSARI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /60 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000069/2021
5	D-BLAPL/1827/2025 BLAPL/837/2025	PRAKASH SETHI VS STATE OF ODISHA	SWATIREKHA JENA VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
6	D-BLAPL/2104/2025 BLAPL/838/2025	HARSHA @ HARSH SHARMA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /74 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(I TR/0000047/2024
7	D-BLAPL/1931/2025 BLAPL/839/2025	BIKRAM SANTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /322 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000004/2024
8	D-BLAPL/1435/2025 BLAPL/840/2025	SISIR PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BAIDYANATHPUR /505 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000163/2024
9	D-BLAPL/1937/2025 BLAPL/841/2025	SRIKANTA MOHAKUD VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /364 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0001010/2024
10	D-BLAPL/2136/2025 BLAPL/842/2025	EKA @ MITU BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
11	D-BLAPL/1884/2025 BLAPL/843/2025	BALWAAN SINGH @ BALWAAN @ KABIR VS UNION OF INDIA (NCB)	SAKTI PRASAD DAS VS	NCB BHUBANESWAR /2 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000175/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/2138/2025 BLAPL/844/2025	TUNA @ SAHADEV BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
13	D-BLAPL/2289/2025 BLAPL/845/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	TARASINGI /13 /2008 A.D.J.,BHANJANAGAR(Ganjam) ST/0000107/2015
14	D-BLAPL/2317/2025 BLAPL/846/2025	MILAN @ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR SADAR /534 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001618/2024
15	D-BLAPL/2086/2025 BLAPL/847/2025	SUNIL @NITYANANDA PANDEY @ NITYANAND PANDEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AINTHAPALI /475 /2017 ASST. SESSIONS JUDGE,SAMBALPUR(S ST/0000366/2023
16	D-BLAPL/2164/2025 BLAPL/848/2025	RASHMI RANJAN BHOI @ SILU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /12 /2022 3RD ADJ BHUBANESWAR(Khordha) TR/0000206/2022
17	D-BLAPL/2090/2025 BLAPL/849/2025	LABA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /40 /2021 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000019/2021
18	D-BLAPL/2021/2025 BLAPL/850/2025	JAYA @ JAYANANDA PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /367 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000353/2022
19	D-BLAPL/1531/2025 BLAPL/851/2025	SAMBIT KUMAR NAIK VS STATE OF ODISHA	SANTOSHI BEHERA VS	NALCO /203 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000931/2024
20	D-BLAPL/1859/2025 BLAPL/852/2025	BIJAYA KUMAR SAMAL @ BIJAY SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANGALA BAG /122 /2017 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000074/2017
21	D-BLAPL/2069/2025 BLAPL/853/2025	ROSHAN SETHY@ROSHAN SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000126/2023
22	D-BLAPL/2209/2025 BLAPL/854/2025	GOREKHA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /79 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000080/2023
23	D-BLAPL/2167/2025	BIKRAM BISWAL @ BULA	DIBYA CHARAN SWAIN	BALIKUDA /62 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/855/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000197/2024
24	D-BLAPL/2250/2025 BLAPL/856/2025	GOURAHARI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000049/2024
25	D-BLAPL/2341/2025 BLAPL/857/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /571 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0001811/2024
26	D-BLAPL/1694/2025 BLAPL/858/2025	KAMAL LOCHAN DEHURI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHANJPUR /329 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000076/2024
27	D-BLAPL/1935/2025 BLAPL/859/2025	SIBA DIPA @ SHIBA DEEPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /58 /2015 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2016
28	D-BLAPL/2351/2025 BLAPL/860/2025	RAM BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /633 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000070/2024
29	D-BLAPL/2023/2025 BLAPL/861/2025	DEBENDRA KUMAR MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	TITILAGARH /110 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000082/2024
30	D-BLAPL/2226/2025 BLAPL/862/2025	ABHIMANYU TRIPATHY @ NANA VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	KHANDAGIRI P.S. /546 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000453/2024
31	D-BLAPL/2360/2025 BLAPL/863/2025	ARINDAM RAY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
32	D-BLAPL/2252/2025 BLAPL/864/2025	MAHENDRA LUHA @ MAHENDRA GANDA @ LUHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /291 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0002356/2024
33	D-BLAPL/2264/2025 BLAPL/865/2025	SARAT PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /149 /2000 ADDL. DIST. AND SESSIONS JUDGE, KHALLIKOTE ST/0000045/2024
34	D-BLAPL/2362/2025 BLAPL/866/2025	Y.RAJU VS	DEBASIS MISHRA VS	GOLANTHARA (BERHAMPUR) /276 /2024 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/2278/2025 BLAPL/867/2025	STATE OF ODISHA CHINTAMANI SAHU VS	JULU KHANSAMA VS	ST/0000445/2024 RENGALI (SAMBALPUR) /212 /2022 2ND ADDL SESSIONS JUDGE,SAMBALPUR
36	D-BLAPL/2366/2025 BLAPL/868/2025	STATE OF ODISHA GYANA CHAND MAHAPATRA VS	MAHES DAS VS	ST/0000119/2023 DARINGBADI /7 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
37	D-BLAPL/2378/2025 BLAPL/869/2025	STATE OF ODISHA LAMBODHAR PARIDA @ HARI VS	SAMARESH PATTNAIK VS	Spl/0000012/2025 KUJANGA /486 /2024 J.M.F.C.,KUJANG(Jagatsinghapur)
38	D-BLAPL/2389/2025 BLAPL/870/2025	STATE OF ODISHA RAJESH PARIDA VS	JUGALA KISHORE PANDA VS	GR/0001070/2024 NALCO /203 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARHATA
39	D-BLAPL/2168/2025 BLAPL/871/2025	STATE OF ODISHA PRABHAKAR @ PRABHAT BARIK VS	DEEPAK RANJAN PARIDA VS	GR/0000931/2024 Maitri Vihar PS /547 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
40	D-BLAPL/2210/2025 BLAPL/872/2025	STATE OF ODISHA BASANTA BEHERA VS	AMULYA RATNA PANDA VS	TR/0000652/2024 GOCHHAPADA /11 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
41	D-BLAPL/2213/2025 BLAPL/873/2025	STATE OF ODISHA NIROD KANHAR VS	AMULYA RATNA PANDA VS	Spl/0000019/2024 PHIRINGIA /79 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
42	D-BLAPL/2410/2025 BLAPL/874/2025	STATE OF ODISHA MADHU TANTI @ MADHU SUDAN BEHERA VS	SIBARANJAN POLAI VS	Spl/0000080/2023 KHALLIKOTE /1046 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE
43	D-BLAPL/2416/2025 BLAPL/875/2025	STATE OF ODISHA SANTOSH KUMAR BARAL VS	BISWA CHANDAN MOHANTY VS	GR/0002493/2024 NACHUNI /398 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA
44	D-BLAPL/308/2025 BLAPL/876/2025	STATE OF ODISHA JAGADISH NAG VS	SARAT KUMAR JENA VS	GR/0000880/2024 barpalli /101 /2024 DIST.AND SESSIONS JUDGE,BARGARH
45	D-BLAPL/852/2025 BLAPL/877/2025	STATE OF ODISHA MIR TAHIP @ MIR TUSIF @ MIR TASIF ALI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CT/0000048/2024 NEMALO /200 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/1068/2025 BLAPL/878/2025	GOPAL KRUSHNA SAHU VS STATE OF ODISHA	PRONOY MOHANTY VS	CHATRAPUR /750 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000053/2024
47	D-BLAPL/2280/2025 BLAPL/879/2025	SESHADEBA BARAL VS STATE OF ODISHA	RAMAKANTA DAS VS	DHAULI PS /254 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001808/2023
48	D-BLAPL/2424/2025 BLAPL/880/2025	CHANDAN @ CHINMAYA KUMAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /305 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000078/2024
49	D-BLAPL/940/2025 BLAPL/881/2025	NARESH DANSANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /374 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000972/2024
50	D-BLAPL/1481/2025 BLAPL/882/2025	DEBASIS DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MANGALA BAG /323 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000914/2024
51	D-BLAPL/1902/2025 BLAPL/883/2025	PRADIP KUMAR @ PRADEEP KUMAR VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	LINGARAJ P.S. /320 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001090/2024
52	D-BLAPL/2345/2025 BLAPL/884/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /572 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001812/2024
53	D-BLAPL/2406/2025 BLAPL/885/2025	NIDHIRA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /46 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2020
54	D-BLAPL/1815/2025 BLAPL/886/2025	RAJA ACHARI @ ACHARY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /509 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000503/2024
55	D-BLAPL/2511/2025 BLAPL/887/2025	JITUN KUMAR SETHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	SAHID NAGAR P.S. /11 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000020/2025
56	D-BLAPL/2397/2025 BLAPL/888/2025	SUCHIT SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /179 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000102/2024
57	D-BLAPL/2149/2025	AJAYA CHERO @ GURU @ BISHAL @ BHAGIRATHI	SURYAKANTA DWIBEDI	AINTHAPALI /475 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/889/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE,SAMBALPUR(S ST/0000366/2023
58	D-BLAPL/2405/2025 BLAPL/890/2025	BASANTA BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /46 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal, Spl/0000041/2020
59	D-BLAPL/2347/2025 BLAPL/891/2025	SUNIL BADAMAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /139 /2024 J.M.F.C,MOHANA(Gajapati) GR/0000261/2024
60	D-BLAPL/2350/2025 BLAPL/892/2025	SURESH PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /343 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000017/2024
61	D-BLAPL/2246/2025 BLAPL/893/2025	KALIA @ GANESWAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /117 /2024 A.D.J.,TALCHER(Anugul) CT/0000140/2024
62	D-BLAPL/2148/2025 BLAPL/894/2025	SUKADEV BHUE VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /258 /2023 A.D.J.,BARGARH(Bargarh) CT/0000146/2023
63	D-BLAPL/2529/2025 BLAPL/895/2025	SANURJYA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000038/2024
64	D-BLAPL/2155/2025 BLAPL/896/2025	SALU @ DILIP PARIDA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BARANGA /437 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001264/2024
65	D-BLAPL/2400/2025 BLAPL/897/2025	RAJKISHORE SETHY @ RAJU SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /179 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000102/2024
66	D-BLAPL/2425/2025 BLAPL/898/2025	RAOUTE SOREN @ RAUTE SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TIRING /30 /2024 AD HOC ADDL.SSESSIONS JUDGE (FTSC) Spl/0000010/2024
67	D-BLAPL/2308/2025 BLAPL/899/2025	ABANI BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /621 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000670/2024
68	D-BLAPL/2396/2025 BLAPL/900/2025	ROHIT KUMAR PARIDA VS	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR /1 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/2427/2025 BLAPL/901/2025	STATE OF ODISHA MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000001/2025 / /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000109/2024
70	D-BLAPL/2428/2025 BLAPL/902/2025	BANKA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /40 /2024 2ND A.D.J,KHURDA(Khordha) ST/0000079/2024
71	D-BLAPL/2088/2025 BLAPL/903/2025	SUSHANTA@SUSANTA ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /405 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000391/2021
72	D-BLAPL/2370/2025 BLAPL/904/2025	PINKU @ PINTU DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /631 /2024 1ST ADDL SESSIONS JUDGE CUM PO,CHHOTA SC/0000001/2025
73	D-BLAPL/2409/2025 BLAPL/905/2025	MANA MUKHI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2024
74	D-BLAPL/2444/2025 BLAPL/906/2025	KANHU PRADHAN VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /175 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(Khordha) ST/0000032/2024
75	D-BLAPL/2388/2025 BLAPL/907/2025	JITENDRA @ JITENDRIYA MAHADEV MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /305 /2024 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000065/2024
76	D-BLAPL/2439/2025 BLAPL/908/2025	JITU KALET VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BURLA /565 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0004546/2022
77	D-CMAPL/53211/2024 CMAPL/27/2025	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION VS UNION OF INDIA	ADV. VS	/ / () / /
78	D-CMAPL/54136/2024 CMAPL/28/2025	M/S.CHANDAN TRANSPORT VS DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.	ASHOK KUMAR SARANGI VS	/ / () / /
79	D-CMAPL/1001/2025 CMAPL/29/2025	BHUBANESWAR BHOI VS STATE OF ODISHA	ADV. VS	/ / () / /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMAPL/1197/2025 CMAPL/30/2025	SANYASI PARIDA VS JAYADRATHA ACHARYA TAHASILDAR, TIHIDI	ADV. VS	// ()
81	D-CMP/1274/2025 CMP/104/2025	BISWANATH MISHRA VS MAUSIMA @ ARADHASOSINI THAKURANI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD), PURI(Puri) CS/0000092/2018
82	D-CMP/2517/2025 CMP/105/2025	MUNNI DEVI AGARWALLA VS MANORANJAN NATH	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000189/2024
83	D-CMP/2326/2025 CMP/106/2025	ANWARUL HAQUE VS MOHIBUL HAQUE	DIGAMBAR SETHI VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000243/2019
84	D-CMP/1113/2025 CMP/107/2025	KANAK MAHAPATRA VS ARTABANDHU MAHAPATRA	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000126/2020
85	D-CMP/1222/2025 CMP/108/2025	SABITRI MALLICK VS DEVARAJ PRADHAN	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE, JR.DIVISION, BALIGUDA CS/0000002/2023
86	D-CMP/2115/2025 CMP/109/2025	SUBASH CH. PANI VS ASHOK KUMAR MOHAPATRA	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000142/2019
87	D-CMP/3033/2025 CMP/110/2025	SABITA MOHAPATRA VS AKSHAYA KUMAR DASH	MANASH RANJAN BAUG VS	// DISTRICT & SESSIONS JUDGE,BALASO Fao/0000040/2024
88	D-CONTC/2671/2025 CONTC/383/2025	M/S. MATRUBHUMI SHELTERS PVT. LTD VS GOURI SHANKAR BHUYAN,PLANNING MEMBER AUTHORISED OFFICER,BDA	AMIT PRASAD BOSE VS	// () //
89	D-CONTC/2727/2025 CONTC/384/2025	GOPAL KRUSHNA RAY VS SHALINI PANDIT, IAS	ADV. VS	// () //
90	D-CONTC/2731/2025 CONTC/385/2025	SAROJIN TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// () //
91	D-CONTC/2722/2025	BANABIHARI MAHANTA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/386/2025	VS SHALINI PANDIT, IAS	VS	0 //
92	D-CONTC/2723/2025 CONTC/387/2025	PRATIVA SRICHANDAN VS SALINE PANDIT, IAS	ADV. VS	// 0 //
93	D-CONTC/565/2025 CONTC/388/2025	KANHU CHARAN SETHI VS USHA PADHEE, P.SECY. H AND U.D DEPT.	MOHIT AGARWAL VS	// 0 //
94	D-CONTC/1530/2025 CONTC/389/2025	MADHUSMITA DUTTA VS ARVIND AGRAWAL, IAS	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
95	D-CONTC/2904/2025 CONTC/390/2025	ASHOK KUMAR RATH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
96	D-CONTC/2908/2025 CONTC/391/2025	LINGARAJ BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
97	D-CONTC/2525/2025 CONTC/392/2025	PADMAVATI SAHU VS KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM	ADV. VS	// 0 //
98	D-CONTC/2527/2025 CONTC/393/2025	SUDIP KUMAR SAHU VS KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM	ADV. VS	// 0 //
99	D-CONTC/2726/2025 CONTC/394/2025	RAMANARAYAN MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
100	D-CONTC/2907/2025 CONTC/395/2025	LALENDRA TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
101	D-CONTC/2909/2025 CONTC/396/2025	SUBALA KHANDAGIRI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
102	D-CONTC/359/2025 CONTC/397/2025	BAIDYANATH SAHU VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/2518/2025 CONTC/398/2025	KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA SATYASHRI MOHAPATRA VS ANU GARG,IAS	ADV. VS	// // ()
104	D-CONTC/2745/2025 CONTC/399/2025	FAKIR MOHAN DAS VS GIRISH S.N.,IAS	ADV. VS	// () //
105	D-CONTC/2747/2025 CONTC/400/2025	GYANENDRA KUMAR VS SHALINI PANDIT, IAS	ADV. VS	// () //
106	D-CONTC/2843/2025 CONTC/401/2025	RAMAKANTA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// () //
107	D-CONTC/2877/2025 CONTC/402/2025	DHARMU DANSANA VS SIBA PRASAD TRIPATHY,DY. CHIEF ENGNR.-CUM-L.A.O (CON.), SE RAILWAY,JHARSUGUDA	ADV. VS	// () //
108	D-CONTC/2897/2025 CONTC/403/2025	NILAMANI KHETI VS SHALINI PANDIT, IAS	ADV. VS	// () //
109	D-CONTC/2911/2025 CONTC/404/2025	AJIT KUMAR PANDA VS SASWATA MISHRA,IAS	ADV. VS	// () //
110	D-CONTC/2719/2025 CONTC/405/2025	PRAKASH CHANDRA SETHI VS YOGESH BAHADUR KHURUNIA,IPS	ADV. VS	// () //
111	D-CONTC/545/2025 CONTC/406/2025	MANOJ KUMAR ROUSTRAY VS ER. KRUSHNA CHANDRA MOHANTY,CHIEF ENGNR.,DIRECTORATE OF GROUND WATER DEVELOPMENT,ODISHA	ALOK KUMAR DAS VS	// () //
112	D-CONTC/2521/2025 CONTC/407/2025	TIKI SAHU VS KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM	ADV. VS	// () //
113	D-CONTR/2198/2025 CONTR/2/2025	SUBASH CHANDRA PANDA VS RADHA RANI PANDA	CHITTA RANJAN BAL VS	/ /0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/1410/2025 CRLA/109/2025	ANIL KUMAR SAHU@ANIL SAHU VS STATE OF ODISHA	ADITI HOTA VS	ASKA /103 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000037/2021
115	D-CRLA/2268/2025 CRLA/110/2025	ASWINI KHARSEL@PATEL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA /64 /2010 DISTRICT AND SESSIONS JUDGE,JHAR ST/0000024/2011
116	D-CRLA/2300/2025 CRLA/111/2025	RABINARAYAN PANDA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	OUPADA /3 /2025 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000005/2025
117	D-CRLA/1307/2025 CRLA/112/2025	PANKAJ DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHAJURIPADA /21 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000015/2023
118	D-CRLA/1851/2025 CRLA/113/2025	SONU@SUMANTA SETHI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KANDARPUR /15 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000015/2019
119	D-CRLA/1345/2025 CRLA/114/2025	HEMANTA BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /27 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000018/2021
120	D-CRLA/2098/2025 CRLA/115/2025	PAPUL BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000251/2024
121	D-CRLA/2116/2025 CRLA/116/2025	MOHAN KUMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	PANIKOILI /61 /2020 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000034/2020
122	D-CRLA/2120/2025 CRLA/117/2025	BIBHU@PRABHUDUTTA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /186 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000209/2024
123	D-CRLLP/2053/2025 CRLLP/3/2025	TAPAS KUMAR DASH VS ARINDUM DASH STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000604/2010
124	D-CRLLP/2283/2025 CRLLP/4/2025	JAYADEB ANANDA VS STATE OF ODISHA	CHITTA RANJAN SWAIN, A.G.A. VS	RAMAGIRI /37 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000024/2022
125	D-CRLMA/38157/2024	SUCHITRA PRADHAN	SIBA SANKAR SAMANTARAY	SUBALAYA /191 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/13/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BIRAMAHAJAPUR(Sonepur) GR/0000591/2024
126	D-CRLMA/2337/2025 CRLMA/14/2025	KHILO RANJU@CHANTI@BISHANT@BINGSHANTA VS UNION OF INDIA	PRASANTA KUMAR JENA VS	CHITRAKONDA /7 /2012 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000024/2012
127	D-CRLMA/2411/2025 CRLMA/15/2025	BIJAYA KUMAR ROUT VS STATE OF ODISHA	BIKASH MISHRA VS	PATTAMUNDAI RURAL PS /494 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada) TR/0000176/2024
128	D-CRLMC/2179/2025 CRLMC/314/2025	PRASANT@PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	LAMBODOR ACHARI VS	NALCO /181 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARHAT GR/0000919/2021
129	D-CRLMC/2181/2025 CRLMC/315/2025	PRASANTA @ PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	LAMBODAR ACHARI VS	NALCO /224 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARHAT GR/0001075/2021
130	D-CRLMC/2224/2025 CRLMC/316/2025	SANTOSH MAHAKUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /347 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000436/2023
131	D-CRLMC/2228/2025 CRLMC/317/2025	BINOD CHANDRA SAHOO VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	CHAULIAGANJA /135 /2018 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001106/2018
132	D-CRLMC/2235/2025 CRLMC/318/2025	BIDYADHAR DALABEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /35 /2010 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000113/2010
133	D-CRLMC/2253/2025 CRLMC/319/2025	MINAKETAN BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /202 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0000502/2022
134	D-CRLMC/2262/2025 CRLMC/320/2025	SHASHANKA SEKHAR @ SASANKA SAHU VS STATE OF ODISHA	BHOJRAJ SETH VS	SOHELLA /137 /2011 A.D.J.,PADAMPUR(Bargarh) CT/0000024/2013
135	D-CRLMC/39055/2024 CRLMC/321/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA(VIG.)	AMIT KUMAR NAG VS	CUTTACK VIGILANCE /53 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000008/2018
136	D-CRLMC/2271/2025 CRLMC/322/2025	TUNU SARAF VS	SURYA NARAYAN MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/1609/2025 CRLMC/323/2025	STATE OF ODISHA BISWANATH BARIK VS	ABHISHEK DASH VS	ICC/0000050/2018 BHADRAK RURAL /226 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000822/2023
138	D-CRLMC/1614/2025 CRLMC/324/2025	STATE OF ODISHA DIBYA PRAKASH SINHA VS	ABHISHEK DASH VS	BHADRAK RURAL /226 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000822/2023
139	D-CRLMC/39016/2024 CRLMC/325/2025	STATE OF ODISHA BHABAGRAHI SAHU VS	HARAPRASAD SAHU VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G TR/0000028/2021
140	D-CRLMC/1814/2025 CRLMC/326/2025	STATE OF ODISHA JEEVANJYOTI MOHANTY VS	BINAYAK PRASAD MOHANTY VS	SATYABADI /178 /2023 J.M.F.C. (II), PURI(Puri) GR/0000392/2023
141	D-CRLMC/1142/2025 CRLMC/327/2025	STATE OF ODISHA PRAFULLA KUMAR SARANGI VS	SHIVSANKAR MOHANTY VS	EOW,BHUBANESWAR /9 /2019 PRESIDING OFFICER,DESIGNATED COU CT/0000003/2019
142	D-CRLMC/2377/2025 CRLMC/328/2025	STATE OF ODISHA PACHA@RAMAKANTA JENA VS	PRIYA RANJAN MISHRA VS	DHUSURI /108 /2015 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000231/2015
143	D-CRLMC/1957/2025 CRLMC/329/2025	STATE OF ODISHA BASANTA KUMAR PATASAHANI VS	AKSHAYA KUMAR SUBUDHI VS	DELANGA /158 /2017 J.M.F.C.,PIPILI(Puri) GR/0000337/2017
144	D-CRLMC/2190/2025 CRLMC/330/2025	STATE OF ODISHA BAIRI REDDY @ B.BAIRI REDDY VS	PRASANNA KUMAR MISHRA VS	SONEPUR /309 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000293/2023
145	D-CRLMC/2049/2025 CRLMC/331/2025	STATE OF ODISHA AJAYA KUMAR JENA VS	RABI NARAYAN MOHANTY VS	PIPLI /478 /2014 J.M.F.C.,PIPILI(Puri) GR/0000732/2014
146	D-CRLMC/2100/2025 CRLMC/332/2025	STATE OF ODISHA PAPU @ BIPIN GAUDA VS	SURYAKANTA DASH VS	KHALLIKOTE /113 /2017 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000349/2019
147	D-CRLMC/1912/2025 CRLMC/333/2025	STATE OF ODISHA AJIT KUMAR PADHY VS	SUSANTA KUMAR JETHY VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000455/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/39269/2024 CRLMC/334/2025	BASUDEV TUDU VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000005/2013
149	D-CRLMC/1981/2025 CRLMC/335/2025	GANDHARBA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /207 /2019 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000031/2019
150	D-CRLMC/2215/2025 CRLMC/336/2025	RAMESH CHANDRA MAHALIK VS STATE OF ODISHA	NISHIKANT MISHRA VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000005/2013
151	D-CRLMC/1993/2025 CRLMC/337/2025	GANESWAR BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /532 /2016 J.M.F.C.,ANGUL(Anugul) GR/0001405/2016
152	D-CRLMC/2480/2025 CRLMC/338/2025	MANISH AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) ICC/0000020/2020
153	D-CRLMC/2208/2025 CRLMC/339/2025	GANGADHAR LENKA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000005/2013
154	D-CRLMC/2033/2025 CRLMC/340/2025	SK.HABIBULLAH@FAKIL VS STATE OF ODISHA	BHARAT JALLI VS	TIRTOL /155 /2018 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000010/2021
155	D-CRLMC/2352/2025 CRLMC/341/2025	SABIR KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BARAMBA /54 /2017 ADDL.SESSIONS JUDGE,ATHAGARH(C ST/0000109/2017
156	D-CRLMP/2285/2025 CRLMP/134/2025	SABITRI NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /6 /2025) //
157	D-CRLMP/1894/2025 CRLMP/135/2025	SULOCHANA PANDA VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	/ /0) //
158	D-CRLMP/1384/2025 CRLMP/136/2025	SIDHESWAR NAIK VS COMMISSIONER CUM SECRETARY, HOME DEPT., BBSR	PRAKASH CHANDRA MISHRA VS	JUDUM /159 /2024) //
159	D-CRLMP/587/2025	ASHUTOSH LENKA	AJAYA NAYAK	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/137/2025	VS SURYA KANTA GIRI	VS	J.M.F.C,CUTTACK(Cuttack)
160	D-CRLMP/2046/2025 CRLMP/138/2025	SUKANTI DASH VS IIC,KHURDA	AJIT CHANDRA MOHAPATRA VS	ICC/0000410/2018 Maitri Vihar PS /376 /2024 () //
161	D-CRLMP/2187/2025 CRLMP/139/2025	SASMITA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	AUL /684 /2024 () //
162	D-CRLREV/1741/2025 CRLREV/40/2025	DHRUBA CHARAN JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI /89 /2015 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRA/0000028/2024
163	D-CRLREV/1966/2025 CRLREV/41/2025	JOSEPH KARADA VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /111 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) CRA/0000002/2024
164	D-CRLREV/2277/2025 CRLREV/42/2025	BIDYADHAR MAJHI VS THE BRANCH MANAGER, KEONJHAR CO OPERATIVE BANK LTD	SOUBHAGYA SWAIN VS	//0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh CRA/0000005/2022
165	D-CRLREV/1536/2025 CRLREV/43/2025	BATIA @ BATAS DEHURY @ MAHARANA VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /713 /2024 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000005/2024
166	D-MACA/54562/2024 MACA/100/2025	M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BBSR VS SWARNAPRAVA SAHOO	ANUPAM DASH VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000012/2023
167	D-MACA/54641/2024 MACA/101/2025	CHIEF REGIONAL MANAGER , T.P.HUB M/S . ORIENTAL INSURANCE CO.LTD.,KHORDA VS SUNEETA @ SUNITA CHANDRABHAN VERMA	RIMJHIMBALA PATI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001334/2019
168	D-MACA/252/2025 MACA/102/2025	ORIENTAL INSURANCE CO. LTD., KORAPUT VS RINA KHOSLA	RIMJHIMBALA PATI VS	// A.D.J.,JEYPORE(Koraput) Mac/0000029/2021
169	D-MACA/54944/2024 MACA/103/2025	ABHIJIT DAS VS SUBAS AGARWALLA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) Mac/0000544/1997
170	D-MACA/80/2025 MACA/96/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO.LTD.,BBSR VS	SOMNATH ROY VS	// 1ST MACT, BHAWANIPATNA(Kalahandi)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/53060/2024 MACA/97/2025	JAYANTI NAIK M/S. ORIENTAL INSURANCE CO. LTD, BALASORE VS JHANO MURMU @ KISKU	AMIT KUMAR NATH VS	Mac/0000048/2020 // IVTH M.A.C.T. BARIPADA(Mayurbhanj)
172	D-MACA/54551/2024 MACA/98/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,KHURDA VS MANORAMA PATNAYAK	ANUPAM DASH VS	Mac/0000050/2022 // 1ST M.A.C.T., ANGUL(Anugul)
173	D-MACA/54558/2024 MACA/99/2025	ANANDA MUNDA VS DHARMESH DELIWALLA	ANTARYAMI DASH VS	Mac/0000038/2020 // II MACT,CUTTACK(Cuttack)
174	D-RPFAM/1460/2025 RPFAM/22/2025	SANJAYA KUMAR NAYAK VS MANASIRANI NAYAK	BYOMAKESH TRIPATHY VS	Mac/0000349/2010 // JUDGE FAMILY COURT,KHURDA(Khoro)
175	D-RPFAM/54647/2024 RPFAM/23/2025	SUMANTA MAHANA VS RASMITA RANI MAHANA	DURGA PRASANNA MISHRA VS	Crp/0000018/2023 // JUDGE, FAMILY COURT, SAMBALPUR
176	D-RPFAM/917/2025 RPFAM/24/2025	R. SRINIVAS PATNAIK VS R JYOTI	LALIT KUMAR MAHARANA VS	CMC/0000037/2023 // JUDGE FAMILY COURT,GANJAM(Ganja)
177	D-RSA/602/2025 RSA/46/2025	SIBARAM SAHU VS SUJATA SAHU	RAMA CHANDRA PATTNAIK VS	Crp/0000043/2017 // DISTRICT & SESSIONS JUDGE,BERHAM
178	D-RSA/1405/2025 RSA/47/2025	RASANANDA BHOI VS DILLIP KUMAR BHOI	BIBHUTI BHUSAN MISHRA 2 VS	RFA/0000023/2019 // A.D.J.,BARIPADA(Mayurbhanj)
179	D-RSA/2563/2025 RSA/48/2025	DEEPAK KUMAR NAYAK VS PRADEEP KUMAR NAYAK	SANJIB SWAIN VS	RFA/0000066/2023 // DISTRICT & SESSIONS JUDGE,CUTTACK
180	D-RSA/2470/2025 RSA/49/2025	AGANI CHARAN PATRA VS PARBATI JENA@PARBATI PATRA	RAMAKANTA MOHANTY, (SR.ADV.) VS	RFA/0000123/2023 // DIST.&SESSIONS JUDGE,KENDRAPARA
181	D-RSA/53760/2024 RSA/50/2025	LALIT SETHI VS SAGAR KUMAR KALTA @ SAGAR KUMAR SETHI	DINABANDHU SINGH SAHANI VS	RFA/0000018/2023 // DISTRICT & SESSIONS JUDGE,BOLANGIR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RVWPET/1035/2025 RVWPET/26/2025	BICHITRA KUMAR JENA VS UNION OF INDIA	ADV. VS	// 0 //
183	D-RVWPET/2622/2025 RVWPET/27/2025	ANANDA CHANDRA BARIK VS STATE OF ODISHA	ADV. VS	// 0 //
184	D-RVWPET/52921/2024 RVWPET/28/2025	SANTOSH KUMAR DAS VS SONALI PATTNAIK	RABINDRA NATH PRUSTY VS	// 0 //
185	D-TRPCRL/2314/2025 TRPCRL/9/2025	SANGRAM KESHARI SAHU VS VARSHA DASH	MANORANJAN MUDULI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000070/2024
186	D-WA/1778/2025 WA/209/2025	STATE OF ODISHA VS MINATI NAYAK	BIMBISAR DASH,A.G.A VS	// 0 //
187	D-WA/2082/2025 WA/210/2025	STATE OF ODISHA VS JAGABANDHU KHOSLA	SASWAT DAS, A.G.A. VS	// 0 //
188	D-WA/1008/2025 WA/211/2025	STATE OF ODISHA VS SUBARNA KISAN	SASWAT DAS, A.G.A. VS	// 0 //
189	D-WA/1950/2025 WA/212/2025	DR. PRASANTA KUMAR SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
190	D-WA/2044/2025 WA/213/2025	STATE OF ODISHA VS RAKESH RANJAN MISHRA	UDIT RANJAN JENA,A.G.A VS	// 0 //
191	D-WA/2081/2025 WA/214/2025	STATE OF ODISHA VS BABAJI CHARAN NAYAK	GAYATRI PATRA, A.S.C. VS	// 0 //
192	D-WA/2180/2025 WA/215/2025	STATE OF ODISHA VS LACHHAMAN HANTAL	GAYATRI PATRA, A.S.C VS	// 0 //
193	D-WA/2679/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/216/2025	VS	VS	0
		RAJANI NANDA		//
194	D-WA/2359/2025	AJAYA KUMAR PANDA	SIDHESWAR MALLIK	//
	WA/217/2025	VS	VS	0
		ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES , CUTTACK		//
195	D-WA/2183/2025	BOARD OF REVENUE	AISHWARYA DASH, A.SC.	//
	WA/218/2025	VS	VS	0
		ABHINNA KUMAR SWAIN		//
196	D-WA/2291/2025	STATE OF ODISHA	JATESWAR NAYAK , A.G.A	//
	WA/219/2025	VS	VS	0
		PITAMBAR PRADHAN		//
197	D-WA/2292/2025	STATE OF ODISHA	JATESWAR NAYAK , A.G.A	//
	WA/220/2025	VS	VS	0
		BISWANATH NAYAK		//
198	D-WA/2293/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK ,A.G.A	//
	WA/221/2025	VS	VS	0
		AJAY RAM@AJAY KUMAR MAKAR		//
199	D-WA/270/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/222/2025	VS	VS	0
		LAXMIDHAR JENA		//
200	D-WA/2345/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	//
	WA/223/2025	VS	VS	0
		NRUSINGHA PRASAD ADHIKARI		//
201	D-WA/1315/2025	SUBRAT PRIYADARSHI	DIGAMBARA MISHRA	//
	WA/224/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/2651/2025	LAXMIPRIYA CHOUDHURY	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/2400/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/2782/2025	MANDHAR GOUD	DHANANJAYA MUND	//
	WP(C)/2401/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/2980/2025	CHANCHALAMANI PRADHAN	BRAJA MOHAN SARANGI	//
	WP(C)/2402/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/2655/2025 WP(C)/2403/2025	R.T.O.BALASORE BRUNDABAN DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
206	D-WP(C)/2783/2025 WP(C)/2404/2025	RAKESH BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
207	D-WP(C)/3015/2025 WP(C)/2405/2025	SURENDRA KISHORE ROUT VS THE CHIEF EXECUTIVE OFFICER TPCOLD., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
208	D-WP(C)/2784/2025 WP(C)/2406/2025	KHIRA SINDHU MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
209	D-WP(C)/54046/2024 WP(C)/2407/2025	M/S.SHEETAL BUILD ESTATES PVT. LTD, ANGUL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
210	D-WP(C)/669/2025 WP(C)/2408/2025	DEBENDRANATH ACHARYA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
211	D-WP(C)/2604/2025 WP(C)/2409/2025	THE MANAGER (LEGAL), S.B.I. GENERAL INSURANCE CO. LTD., BBSR VS SUJANA SAHOO	SOMNATH ROY VS	// 0 //
212	D-WP(C)/2670/2025 WP(C)/2410/2025	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
213	D-WP(C)/2322/2025 WP(C)/2411/2025	M/S. JAGULAI CONSTRUCTION,CUTTACK VS STATE OF ODISHA REPRESENTED THROUGH THE TRANSPORT COMMNR. CUM-CHAIRMAN, STA, ODISHA.	ASHOK KUMAR ROUT VS	// 0 //
214	D-WP(C)/2691/2025 WP(C)/2412/2025	NIRANJAN ROUT VS THE VICE CHANCELLOR , UTKAL UNIVERSITY , VANI VIHAR	SUJATA JENA VS	// 0 //
215	D-WP(C)/2694/2025 WP(C)/2413/2025	ARAKHITA JENA VS STATE OF ODISHA	PARSURAM PARIJA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/2543/2025 WP(C)/2414/2025	GUPTA POWER INFRASTRUCTURE LTD., BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
217	D-WP(C)/2707/2025 WP(C)/2415/2025	RINA RANI MUDULI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
218	D-WP(C)/2489/2025 WP(C)/2416/2025	SURENDRA KUMAR MEKAP VS STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
219	D-WP(C)/54273/2024 WP(C)/2417/2025	NIRAKAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
220	D-WP(C)/2977/2025 WP(C)/2418/2025	BICHITRA KUMAR SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
221	D-WP(C)/2641/2025 WP(C)/2419/2025	UMA SANKAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	D-WP(C)/842/2025 WP(C)/2420/2025	BIBUDHENDU DASH VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
223	D-WP(C)/2015/2025 WP(C)/2421/2025	NAKULA NAIK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
224	D-WP(C)/2710/2025 WP(C)/2422/2025	KUNDA LATA SIKHA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
225	D-WP(C)/2578/2025 WP(C)/2423/2025	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
226	D-WP(C)/2709/2025 WP(C)/2424/2025	MANORAMA PRADHAN VS COMPETENT AUTHORITY CUM SPECIAL LAND ACQUISITION OFFICER, KHURDA	KABIRAJ PRADHAN VS	// 0 //
227	D-WP(C)/2842/2025	BANSHIDHAR BARIK	PRASANTA KUMAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2425/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2708/2025 WP(C)/2426/2025	SNEHALATA SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
229	D-WP(C)/55157/2024 WP(C)/2427/2025	SUDHAKAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
230	D-WP(C)/662/2025 WP(C)/2428/2025	THE EXECUTIVE ENGINEER (ELECT.), KHURDA ELECTRICAL DIVISION, TPCODL, KHURDA VS M/S MAHALAXMI STONE, KHURDA	MAHENDRA KUMAR MAHARANA VS	// 0 //
231	D-WP(C)/1981/2025 WP(C)/2429/2025	ALIVA DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
232	D-WP(C)/2865/2025 WP(C)/2430/2025	HEMSAGAR AGRAWAL VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
233	D-WP(C)/2867/2025 WP(C)/2431/2025	BAGARTY SUNA VS STATE OF ORISSA	NAMITA PATTANAİK VS	// 0 //
234	D-WP(C)/2644/2025 WP(C)/2432/2025	ARUN KALSER VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
235	D-WP(C)/54322/2024 WP(C)/2433/2025	JOGENDRA KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
236	D-WP(C)/2424/2025 WP(C)/2434/2025	CHANDRAKANTA GOCHHAYAT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
237	D-WP(C)/2879/2025 WP(C)/2435/2025	PRASANTA RANA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
238	D-WP(C)/2751/2025 WP(C)/2436/2025	ARULYA CHANDRA DAS VS	GOPINATH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/55146/2024 WP(C)/2437/2025	COMMISSIONER OF ENDOWMENT, ODISHA, BBSR RABI CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0 //
240	D-WP(C)/2645/2025 WP(C)/2438/2025	GYANA CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
241	D-WP(C)/2605/2025 WP(C)/2439/2025	MADHAB CHANDRA BADI @ MADHAB BADI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
242	D-WP(C)/2787/2025 WP(C)/2440/2025	AMAR HARIJAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
243	D-WP(C)/2447/2025 WP(C)/2441/2025	ARCELORMITTAL NIPPON STEEL INDIA LIMITED, KHURDA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
244	D-WP(C)/3012/2025 WP(C)/2442/2025	SADHAB PRADHAN VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
245	D-WP(C)/2652/2025 WP(C)/2443/2025	KUNAL MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
246	D-WP(C)/2798/2025 WP(C)/2444/2025	BHAGAT SINGH RANA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
247	D-WP(C)/2809/2025 WP(C)/2445/2025	SARAT KUMAR RATH VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// 0 //
248	D-WP(C)/2855/2025 WP(C)/2446/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
249	D-WP(C)/2612/2025 WP(C)/2447/2025	INDU MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/2999/2025 WP(C)/2448/2025	GOUTAM BHOI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
251	D-WP(C)/2829/2025 WP(C)/2449/2025	MANORAMA SAHOO VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
252	D-WP(C)/2845/2025 WP(C)/2450/2025	NIRMAL SINGH VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
253	D-WP(C)/2701/2025 WP(C)/2451/2025	RAJAKISHORE SAHOO VS SECY, AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.	MANAS PATI VS	// 0 //
254	D-WP(C)/2831/2025 WP(C)/2452/2025	BANDITA SWAIN VS BERHAMPUR DEVELOPMENT AUTHORITY, BRAHMAPUR	MOHIT AGARWAL VS	// 0 //
255	D-WP(C)/2613/2025 WP(C)/2453/2025	THE ASKA CENTRAL MULTI PURPOSE CO-OPERATIVE SOCIETY LTD., GANJAM VS ASST.REGISTRAR OF COOPERATIVE SOCIETIES ASKA CIRCLE, GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //
256	D-WP(C)/2654/2025 WP(C)/2454/2025	DEEPIKA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
257	D-WP(C)/2657/2025 WP(C)/2455/2025	ASHONI KUMAR GIRI VS A.R.T.O., BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //
258	D-WP(C)/2839/2025 WP(C)/2456/2025	NIRMAL CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	D-WP(C)/2712/2025 WP(C)/2457/2025	JOGESH CHANDRA SHARMA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
260	D-WP(C)/2836/2025 WP(C)/2458/2025	KULAMANI PANDEY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
261	D-WP(C)/2824/2025	SWARNALATA NAYAK	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2459/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2640/2025 WP(C)/2460/2025	SATYABHAMA LENKA @ BEWA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
263	D-WP(C)/2646/2025 WP(C)/2461/2025	KRISNACHANDRA PARIDA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //
264	D-WP(C)/2757/2025 WP(C)/2462/2025	BHAGIRATHI SUNDARA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
265	D-WP(C)/1272/2025 WP(C)/2463/2025	TARANISEN SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
266	D-WP(C)/2823/2025 WP(C)/2464/2025	RATNAKAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/2762/2025 WP(C)/2465/2025	NINUMA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
268	D-WP(C)/2617/2025 WP(C)/2466/2025	KANHEI ROUT VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/1385/2025 WP(C)/2467/2025	SUJAN KUMBHAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
270	D-WP(C)/2819/2025 WP(C)/2468/2025	BIRENDRA SAHU VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
271	D-WP(C)/2647/2025 WP(C)/2469/2025	PAUL PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
272	D-WP(C)/2771/2025 WP(C)/2470/2025	SARAT CHANDRA MALLA VS	PRAKASH CHANDRA DASH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2936/2025 WP(C)/2471/2025	STATE OF ODISHA TARANISEN SETH VS	SAROJ KUMAR PADHY VS	// // 0
274	D-WP(C)/2872/2025 WP(C)/2472/2025	STATE OF ODISHA T ANAND RAO PATRO VS	SANTOSH KUMAR MAHANTY VS	// // 0
275	D-WP(C)/2643/2025 WP(C)/2473/2025	REGISTRAR, DISTRICT AND SESSIONS COURT, GANJAM ABHIMANYU PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0
276	D-WP(C)/2935/2025 WP(C)/2474/2025	STATE OF ODISHA MANGAL BISWAL VS	SAROJ KUMAR PADHY VS	// // 0
277	D-WP(C)/2763/2025 WP(C)/2475/2025	STATE OF ODISHA PARBATI PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// // 0
278	D-WP(C)/2844/2025 WP(C)/2476/2025	STATE OF ODISHA BHIMSEN @ BHIMASEN PRADHAN VS	BIJAY KUMAR BEHERA VS	// // 0
279	D-WP(C)/2715/2025 WP(C)/2477/2025	STATE OF ODISHA RAJANIKANTA SAHOO VS	SANGRAM JENA VS	// // 0
280	D-WP(C)/2866/2025 WP(C)/2478/2025	STATE OF ODISHA M/S. BHOI CONTRUCTION, BOLANGIR VS	ITISHREE TRIPATHY VS	// // 0
281	D-WP(C)/2874/2025 WP(C)/2479/2025	SUPDT., CGST AND CENTRAL EXCISE, BOLANGIR SHASI KUMAR JAIN VS	NAMITA PATTANAIAK VS	// // 0
282	D-WP(C)/2207/2025 WP(C)/2480/2025	STATE OF ODISHA ANANDA CHANDRA NAYAK VS	NRUSINGH CH. ROUT VS	// // 0
283	D-WP(C)/2766/2025 WP(C)/2481/2025	PRINCIPAL CHIEF SECURITY COMNR. RAILWAY PROTECTION FORCE, SOUTH EASTERN RAILWAY, KOLKATA DR.LAXMIKANT SAHOO @ LAXMIKANT SAHOO VS	PRANAB KUMAR SAMANTRAY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/3006/2025 WP(C)/2482/2025	PURAN DAS VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
285	D-WP(C)/2856/2025 WP(C)/2483/2025	SWARNAPRABHA BISOI @ SWARNA PRAVA BISOI VS INCOME TAX OFFICER, WARD 2(1), BHUBANESWAR	KSHIROD KUMAR SAHOO VS	// 0 //
286	D-WP(C)/2516/2025 WP(C)/2484/2025	KANAKALATA MANGARAJ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
287	D-WP(C)/2772/2025 WP(C)/2485/2025	RAJA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
288	D-WP(C)/2346/2025 WP(C)/2486/2025	M/S. KHIMJI K.D.AND SONS PVT. LTD, BBSR VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL, BBSR	AMIT PRASAD BOSE VS	// 0 //
289	D-WP(C)/3007/2025 WP(C)/2487/2025	SANKIRTAN BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
290	D-WP(C)/2949/2025 WP(C)/2488/2025	SANJULATA SAHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
291	D-WP(C)/2599/2025 WP(C)/2489/2025	HARBINDAR SINGH DEENGRA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
292	D-WP(C)/53780/2024 WP(C)/2490/2025	RABINARAYAN SAHOO VS CHAIRMAN CUM CHIEF MANAGING DIRECTOR , NATIONAL INSURANCE COMPANY LTD, W.B.	PRANGYANANDA PATTANAİK VS	// 0 //
293	D-WP(C)/2958/2025 WP(C)/2491/2025	JYOTSNARANI PARIDA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
294	D-WP(C)/2862/2025 WP(C)/2492/2025	M/S. TANMAYA AND TANUSREE, BOLANGIR VS SUPDT. CGST AND CENTRAL EXCISE, BOLANGIR CIRCLE.	ITISHREE TRIPATHY VS	// 0 //
295	D-WP(C)/2886/2025	MAA SAMALEI SELF HELP GROUP, LAXMIPUR, GANJAM	ABHIJIT DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2493/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/2484/2025 WP(C)/2494/2025	ARJUN CHARAN BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
297	D-WP(C)/2773/2025 WP(C)/2495/2025	MURALI MOHAN MALLIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
298	D-WP(C)/2609/2025 WP(C)/2496/2025	KRUTIBAS PATTANAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
299	D-WP(C)/2799/2025 WP(C)/2497/2025	SHYAMSUNDAR DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
300	D-WP(C)/2898/2025 WP(C)/2498/2025	SAUMYA SRIVIDYA VS MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, UNION BANK OF INDIA, MUMBAI	DR.PURUSOTTAM CHULI VS	// 0 //
301	D-WP(C)/2690/2025 WP(C)/2499/2025	LIJA MOHANTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
302	D-WP(C)/3146/2025 WP(C)/2500/2025	RAMJIT KUMAR HANSDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
303	D-WP(C)/2791/2025 WP(C)/2501/2025	SHANKARLAL AGARWAL VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
304	D-WP(C)/1524/2025 WP(C)/2502/2025	SATYA NARAYAN SAHU VS SUB COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// 0 //
305	D-WP(C)/2876/2025 WP(C)/2503/2025	MOZAFAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
306	D-WP(C)/2801/2025 WP(C)/2504/2025	RASMITA SAHOO VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/2880/2025 WP(C)/2505/2025	STATE OF ODISHA M/S PUSPAK RESTAURANT, HALADIAPADAR, GANJAM VS	KOUSIK ANANDA GURU VS	// // 0
308	D-WP(C)/52425/2024 WP(C)/2506/2025	STATE OF ODISHA ABHISEK MISHRA VS	LAXMINARAYAN RAYATSINGH VS	// // 0
309	D-WP(C)/2732/2025 WP(C)/2507/2025	STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI ARUNA KUMAR DAS VS	SIDHESWAR MALLIK VS	// // 0
310	D-WP(C)/2366/2025 WP(C)/2508/2025	STATE OF ODISHA PRASANTA KUMAR DWIVEDY VS	AMBIKA PRASAD RAY VS	// // 0
311	D-WP(C)/1292/2025 WP(C)/2509/2025	STATE OF ODISHA M LALITA RAO VS	NIRMAL RANJAN ROUTRAY VS	// // 0
312	D-WP(C)/2825/2025 WP(C)/2510/2025	STATE OF ODISHA KEDARNATH JENA VS	SANATAN PANI VS	// // 0
313	D-WP(C)/54429/2024 WP(C)/2511/2025	STATE OF ODISHA RABINDRA MOHARANA VS	MAHENDRA KUMAR SAHOO VS	// // 0
314	D-WP(C)/2448/2025 WP(C)/2512/2025	STATE OF ODISHA PARBATI BISWAL VS	RAMESH CHANDRA JENA VS	// // 0
315	D-WP(C)/2881/2025 WP(C)/2513/2025	CT AND GST OFFICER, JAJPUR CIRCLE, JAJPUR. ASHWINI KUMAR MOHANTY VS	DEBABRATA DAS VS	// // 0
316	D-WP(C)/3160/2025 WP(C)/2514/2025	STATE OF ODISHA GANESWAR TUDU VS	SUDHASHREE PASAYAT VS	// // 0
317	D-WP(C)/1637/2025 WP(C)/2515/2025	STATE OF ODISHA NANGAI MAJHI @ MURMU VS JAHIRAWANGA THAKURANI, MAYURBHANJ	DIGAMBARA MISHRA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/52933/2024 WP(C)/2516/2025	DIPTIKANTA PATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
319	D-WP(C)/3126/2025 WP(C)/2517/2025	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
320	D-WP(C)/2918/2025 WP(C)/2518/2025	PRANATI ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
321	D-WP(C)/2925/2025 WP(C)/2519/2025	AKRURA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
322	D-WP(C)/2919/2025 WP(C)/2520/2025	SURENDRA MOHALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
323	D-WP(C)/2917/2025 WP(C)/2521/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
324	D-WP(C)/2614/2025 WP(C)/2522/2025	SASMITA CHAND VS THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR.	ALOK KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/2920/2025 WP(C)/2523/2025	NABAGHAN DALAI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
326	D-WP(C)/2870/2025 WP(C)/2524/2025	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, ORISSA MINING CORPORATION LTD., KHURDA	SUBRATA MISHRA VS	// 0 //
327	D-WP(C)/2888/2025 WP(C)/2525/2025	SURENDRA MOHANTY VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
328	D-WP(C)/54331/2024 WP(C)/2526/2025	BHABANI CHARAN JENA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
329	D-WP(C)/2927/2025	BABITA MOHANTY	SUBHADUTTA ROUSTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2527/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/2616/2025	CHANDRA SEKHAR RATHA	SUBHASREE MOHANTY	//
	WP(C)/2528/2025	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/2882/2025	DR.KASHI BISWANATH SOREN	SHASHI BHUSAN JENA	//
	WP(C)/2529/2025	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/3003/2025	PRITMAI BAG	ALOK KUMAR PANDA	//
	WP(C)/2530/2025	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/3016/2025	BHAGATRAM KANTA	ALOK KUMAR PANDA	//
	WP(C)/2531/2025	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/3009/2025	GOURANGA NAG	ASIT KUMAR CHAUDHURY	//
	WP(C)/2532/2025	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/3011/2025	DUTIA SABAR	ALOK KUMAR PANDA	//
	WP(C)/2533/2025	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/54089/2024	PITABASH PRADHAN	SAROJ KUMAR DASH	//
	WP(C)/2534/2025	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/2627/2025	BISWARANJAN MOHAPATRA	ASHOK KUMAR SARANGI	//
	WP(C)/2535/2025	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/2948/2025	NIRJHARINI SAHOO	LAXMI PRASAD DWIVEDY	//
	WP(C)/2536/2025	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/2883/2025	AJAYA KUMAR NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/2537/2025	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/2860/2025	BIJAYLAXMI PANDA	SAMBIT RATH	//
	WP(C)/2538/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/2885/2025 WP(C)/2539/2025	STATE OF ODISHA PUSHPALATA SAHOO VS PRASANNA KUMAR SAHOO	BIJAYA KUMAR RAGADA VS	// // 0 //
342	D-WP(C)/2895/2025 WP(C)/2540/2025	GANESWAR SETHY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
343	D-WP(C)/2729/2025 WP(C)/2541/2025	PRAMOD JENA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
344	D-WP(C)/3200/2025 WP(C)/2542/2025	AJIT KHUNTULI @ AJIT KUMAR KHUNTULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
345	D-WP(C)/53945/2024 WP(C)/2543/2025	SUBHAKANTA BISWAL VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CHANDRA BEHERA VS	// 0 //
346	D-WP(C)/3256/2025 WP(C)/2544/2025	LINGARAJ SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
347	D-WP(C)/2929/2025 WP(C)/2545/2025	SANTARAM PANDEY VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
348	D-WP(C)/2730/2025 WP(C)/2546/2025	SASANKA SEKHAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
349	D-WP(C)/3210/2025 WP(C)/2547/2025	GADADHAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
350	D-WP(C)/2788/2025 WP(C)/2548/2025	SANJAY KUMAR JAGADEV VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
351	D-WP(C)/2899/2025 WP(C)/2549/2025	PANCHANANA MISHRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/2900/2025 WP(C)/2550/2025	SADASIBA CHINARA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// () //
353	D-WP(C)/2852/2025 WP(C)/2551/2025	M/S JSW ENERGY (UTKAL) LIMITED, JHARSUGUDA. VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
354	D-WP(C)/3137/2025 WP(C)/2552/2025	KHARINASI GRAM PANCHAYAT, MAHAKALPADA, KENDRAPARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
355	D-WPCRL/1147/2025 WPCRL/9/2025	DINABANDHU MALLIK VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	BHUBAN /584 /2024 () //
356	D-ABLAPL/2274/2025 ABLAPL/937/2025	ALOK NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /22 /2025 () //
357	D-ABLAPL/1862/2025 ABLAPL/938/2025	UMA SANKAR DAS VS STATE OF ODISHA	BIJAYANANDA DASH VS	CHANDAKA P.S. /208 /2019 () //
358	D-ABLAPL/1975/2025 ABLAPL/939/2025	JITENDRA PATTANAIAK @ JITU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /9 /2025 () //
359	D-ABLAPL/2084/2025 ABLAPL/940/2025	BIKASH KHUNTIA @ BULU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000007/2025
360	D-ABLAPL/2128/2025 ABLAPL/941/2025	BIBHISHANA GHASI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /4 /2025 () //
361	D-ABLAPL/2052/2025 ABLAPL/942/2025	BIKRAM ROUT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BANKI /16 /2025 () //
362	D-ABLAPL/2222/2025 ABLAPL/943/2025	NIKHIL PAITAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	TIRTOL /106 /2024 () //
363	D-ABLAPL/2158/2025	PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY	JYOTIRMAYA SAHOO	BALUGAON P.S. /405 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/944/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2160/2025 ABLAPL/945/2025	PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /407 /2024 () //
365	D-ABLAPL/2227/2025 ABLAPL/946/2025	MIR MUNA @MIR SAMSDAD VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /37 /2024 () //
366	D-ABLAPL/2216/2025 ABLAPL/947/2025	MOHAN MALIK@MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR TOWN /367 /2024 () //
367	D-ABLAPL/2238/2025 ABLAPL/948/2025	RONY @ RANI @ ARABIND GARNAIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	RASOL /19 /2025 () //
368	D-ABLAPL/2217/2025 ABLAPL/949/2025	MANARANJAN SWAIN @ MANU PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /389 /2023 () //
369	D-ABLAPL/2240/2025 ABLAPL/950/2025	MAJURA BIRUA VS STATE OF ODISHA	SIDHARTHA DAS VS	CUTTACK SADAR /555 /2024 () //
370	D-ABLAPL/2279/2025 ABLAPL/951/2025	SK MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /394 /2024 () //
371	D-ABLAPL/2242/2025 ABLAPL/952/2025	TUTAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /222 /2023 () //
372	D-ABLAPL/2281/2025 ABLAPL/953/2025	SOURAV PATTNAIK VS STATE OF ODISHA	DIBYENDU CHAKRABARTY VS	INFOCITY PS /599 /2024 () //
373	D-ABLAPL/2336/2025 ABLAPL/954/2025	BADAL KUMAR @ SAMIR BEHERA @ SAMIRA KUMAR BEHERA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	MARINE PS ARAKHAKUDA /16 /2024 () //
374	D-ABLAPL/2245/2025 ABLAPL/955/2025	JAYANTA KUMAR JENA VS	PRIYA RANJAN SINGH VS	KHUNTUNI /171 /2019 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/38857/2024 ABLAPL/956/2025	STATE OF ODISHA NABINA CHANDRA DAS VS STATE OF ODISHA	PRAHALLAD MAHALI VS	// PATTAMUNDAI RURAL PS /496 /2024 ()
376	D-ABLAPL/1816/2025 ABLAPL/957/2025	BIDHAN KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// JEYPURE TOWN /6 /2025 ()
377	D-ABLAPL/2249/2025 ABLAPL/958/2025	STATE OF ODISHA GHANASHYAM MAHALIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// KHANTAPADA /432 /2014 ()
378	D-ABLAPL/2254/2025 ABLAPL/959/2025	STATE OF ODISHA RANJIT MANAHIRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BOUDH /404 /2024 ()
379	D-ABLAPL/2257/2025 ABLAPL/960/2025	STATE OF ODISHA DHANESWAR PRADHAN @ LANDA @ LANDA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal)
380	D-ABLAPL/2392/2025 ABLAPL/961/2025	STATE OF ODISHA ASHIS SAHANI @ ASISH SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(B)CC/000013/2024 KHAJURIPADA /10 /2025 ()
381	D-ABLAPL/1771/2025 ABLAPL/962/2025	STATE OF ODISHA HARI CHANDRA BIDIKA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// / /0 NYAYADHIKARI GRAM NYAYALAYA,
382	D-ABLAPL/2373/2025 ABLAPL/963/2025	STATE OF ODISHA RAMESH NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	2(A)CC/0000155/2024 TALCHER TOWN /1 /2025 ()
383	D-ABLAPL/2295/2025 ABLAPL/964/2025	STATE OF ODISHA TOFAN KANHAR @ TOPHA KANHAR @ TAPHAN KANHAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PHIRINGIA /45 /2023 ()
384	D-ABLAPL/2380/2025 ABLAPL/965/2025	STATE OF ODISHA DILLIP PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 S.D.J.M.,BALASORE(Baleshwar)
385	D-ABLAPL/2395/2025 ABLAPL/966/2025	STATE OF ODISHA PURNA CHANDRA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(A)CC/0000265/2023 GOCHHAPADA /46 /2020 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/2302/2025 ABLAPL/967/2025	MITHUN @ KABIRAJ JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /2 /2025 () //
387	D-ABLAPL/1876/2025 ABLAPL/968/2025	SUNIL SHARMA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CHANDRASEKHARPUR /786 /2024 () //
388	D-ABLAPL/2354/2025 ABLAPL/969/2025	BILASINI NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /169 /2024 () //
389	D-ABLAPL/2355/2025 ABLAPL/970/2025	SUNIL BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /253 /2024 () //
390	D-ABLAPL/2368/2025 ABLAPL/971/2025	RAJU @ RAJ KISHORE KANDI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAKATAPUR /202 /2024 () //
391	D-ABLAPL/1781/2025 ABLAPL/972/2025	APU @ SK.MOJAHID ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MANGALA BAG /101 /2021 () //
392	D-ABLAPL/2085/2025 ABLAPL/973/2025	LOKNATH MAHANANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /290 /2024 () //
393	D-ABLAPL/2204/2025 ABLAPL/974/2025	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BIDANASI /302 /2024 () //
394	D-ABLAPL/2032/2025 ABLAPL/975/2025	SUBHANKAR PRADHAN@GULU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /23 /2025 () //
395	D-ABLAPL/2077/2025 ABLAPL/976/2025	NITISH MISHRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	TURUMUNGA /139 /2022 () //
396	D-ABLAPL/2332/2025 ABLAPL/977/2025	SWAGAT PRADHAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHADRAK TOWN /41 /2025 () //
397	D-ABLAPL/2063/2025	DEBAPRASAD SAHOO	SUDEEP KUMAR SARANGI	NANDANKANAN /331 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/978/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/1916/2025 ABLAPL/979/2025	SANKARLAL BEHERA @ SANKARA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /801 /2024 () //
399	D-ABLAPL/2403/2025 ABLAPL/980/2025	BAPI SETHI @ SURESH SETHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /355 /2024 () //
400	D-ABLAPL/1984/2025 ABLAPL/981/2025	RAMJAN ALI @ MD. RAMJAN ALLI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /1 /2025 () //
401	D-ABLAPL/2384/2025 ABLAPL/982/2025	MRUTUNJAYA ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /228 /2024 () //
402	D-ABLAPL/2399/2025 ABLAPL/983/2025	RAMA CH. SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /16 /2025 () //
403	D-ABLAPL/2014/2025 ABLAPL/984/2025	CHOTU @ BASIR MOHAMMAD VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /17 /2025 () //
404	D-ABLAPL/2060/2025 ABLAPL/985/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SECTOR-3 /308 /2024 () //
405	D-ABLAPL/2364/2025 ABLAPL/986/2025	MANGARAJ BARIK VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	KEONJHAR SADAR /28 /2025 () //
406	D-ABLAPL/2458/2025 ABLAPL/987/2025	KUNTALA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	OUPADA /10 /2025 () //
407	D-ABLAPL/2509/2025 ABLAPL/988/2025	DHANESWAR BEHERA @ DHENESWAR BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NAYAGARH /422 /2024 () //
408	D-ABLAPL/2146/2025 ABLAPL/989/2025	SUDHIR KUMAR ROUT VS	DEBASNAN DAS VS	BARI RAMACHANDRAPUR /16 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/2174/2025 ABLAPL/990/2025	STATE OF ODISHA ARAKHITA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /612 /2024 ()
410	D-ABLAPL/2207/2025 ABLAPL/991/2025	STATE OF ODISHA LUCKY BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI TOWN /138 /2024 ()